

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5924
ANSWERED ON:31.08.2001
LOAN TO STATE GOVERNMENTS
BHARTRUHARI MAHTAB;SATYAVRAT CHATURVEDI;SUNDER LAL TWARI

Will the Minister of FINANCE be pleased to state:

- (a) the names of the State Governments which have taken loans from the Union Government during the last three years so far and the year-wise details thereof;
- (b) the purpose for which these loans were taken and the purpose for which these loans have been utilized;
- (c) whether the Government have received any complaints regarding the misuse of these loans; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL)

(a) : A statement is enclosed.

(b) to (d) : State plan loans recommended by the Planning Commission and loans against net small savings collections form part of the financing of the States' Annual Plan and are released by Ministry of Finance to States.

States are expected to utilise funds for the purposes for which they have been allocated or earmarked. Financial Management of the States including utilisation of plan funds is primarily the responsibility of the States concerned for which they are accountable to their respective States Legislature through the Audit Reports prepared by the C&AG of India.